

Subsidized vaccines/medicines for swine flu

1215. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) how many incidents of swine flu have been recorded in the past year;
- (b) whether Government has provided subsidized vaccination or medicines for swine flu; and
- (c) if so, whether Government follows any international standards before approving a medicine or vaccine to be sold in India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The incidents of Swine Flu, as reported by States/UTs under the Integrated Disease Surveillance Programme during 2017 is as under:—

No. of cases reported	No. of deaths reported
38811	2266

(b) Health being a State subject, medicines and vaccines are procured and distributed by the respective State Governments. As per information received from the States/UTs, medicines for seasonal influenza (H1N1) are provided free of cost to patients in Government facilities.

(c) Import, manufacture, sale and distribution of any drug including vaccines are regulated as per the provisions of Drugs and Cosmetics Act 1940 and Rules 1945. New Drugs including vaccines are approved for import, manufacture, sale and distribution in the country as per the provisions of said Act and Rules.

Claims under RSBY

1216. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) how many people have been given coverage under the Rashtriya Swasthya Bima Yojana (RSBY);
- (b) how many claims have been raised under the RSBY in the past three years and for how many cases, coverage has been extended out of the claims so raised; and